

ORDER DATED 28th OF AUGUST, 2012

Nibedan Mishra & Ors.....Applicant
Vrs.

Union of India & OthersRespondents

Coram:

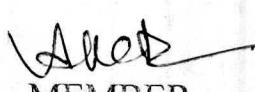
**HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER**

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Heard Mrs. S. Mohanty, Ld. Counsel appearing for the applicants and Sri S. Barik, Ld. Addl. Standing Counsel for the Respondents and perused the materials placed on record.

2. As agreed to by the Ld. Counsel for the parties that this case is similar to the case already adjudicated by this Tribunal in O.A. No.631/2010 vide order dated 30.07.2012. In view of this we dispose of this O.A. with a direction to consider the case of the applicant in the light of the observations ^{order} passed in O.A.631/2010, a copy of which was handed over today in the Court by Mrs. S. Mohanty, Ld. Counsel for the applicants on Sri S. Barik, Ld. Addl. Standing Counsel for the Respondents.

3. In view of the above, there remains nothing further to be adjudicated in this O.A. Hence, the present O.A. stands disposed of. No costs.


JUDL. MEMBER


ADMN. MEMBER